

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CA No.106/2017
IN
CP NO. 121/(ND)/2016
RT CP NO. 180/Chd/Hry/2017**

**Under Section 74 (2) of the
Companies Act, 2013**

In the matter of:

SRS Limited, Faridabad

...Petitioner-company.

**Present: Mr. Jaspal S. Pannu, Advocate for Petitioner-Depositor
None for respondent.**

**To be listed on 10.08.2017 along with COCP No.
03/Chd/Hry/2017 in CP No. 121/ND/2016/RT CP No. 180/Chd/Hry/2017
the date already fixed in this case.**

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**(Justice R.P. Nagrath)
Member(Judicial)**

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August, 04, 2017
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